

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4631
ANSWERED ON:23.12.2005
FINANCIAL ASSISTANCE TO STATES
Singh Shri Sugrib

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Union Government provide technical advice as well as financial assistance to States for setting up of Biotechnology Incubators, Pilot level facilities and Biotech Parks;
- (b) if so, the details of such advice and assistance provided to various States during each of the last three years, State-wise;
- (c) the extent to which entrepreneurs gain competitive advantage in the country;
- (d) whether some States have set up separate Departments/ Boards for framing Biotech Policies; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE & TECHNOLOGY AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL)

- (a) Yes Sir, the Department of Biotechnology provides need based technical as well as financial assistance to States for setting up of Biotechnology Incubators, Pilot level facilities and Biotech Parks. An Expert Committee constituted by the Department had provided technical advice to the States keeping in view the business plan and strength in biotechnology and also nature of biotechnology industries in a particular State.
- (b) During the last three years the Department has provided technical advice to various States viz, Gujarat, Jharkhand, Uttaranchal, Rajasthan, Jammu & Kashmir, Madhya Pradesh, Haryana, Orissa and West Bengal for developing proposals on setting up of Biotechnology Incubators, Pilot level facilities and Biotech Parks. The Department has provided financial assistance to the tune of Rs.13.475 crores for setting up of Biotech Park in the State of Uttar Pradesh. The Department has also provided Rs.3.57 crores to Punjab; Rs.0.50 crores to Himachal Pradesh; Rs. 3.699 crores to Andhra Pradesh; Rs.11.13 crores to Karnataka and Rs.11.00 crores to Kerala for setting up of incubators/Pilot level facilities in their Biotech Parks, respectively.
- (c) By establishing their business in Biotech Parks, the entrepreneurs gain competitive advantage in terms of the logistics, access to common facilities like pilot plants, information centre, quality control, quality assurance and analytical facilities, stores, warehouse and utility services available within the Park in comparison to other entrepreneurs outside the Park who have to establish such facilities on individual basis.
- (d)&(e) The States like Karnataka, Himachal Pradesh, Andhra Pradesh, West Bengal, Gujarat are some of the States who have set up separate biotech Departments/Boards for framing biotech policies and preparing various business plans for Biotech entrepreneurs.